

पार्टीगत निष्ठा बदलने का आशय रखता हो, विधान सभा या लोक सभा के अपने स्थान से त्यागपत्र देना चाहिए और उस नई पार्टी के टिकट पर जिसमें वह शामिल होने का आशय रखता है, पुनः निर्वाचन लड़ना चाहिए; और

- (ii) निर्दलीय के रूप में निर्वाचित ऐसे अभ्यर्थी को जो किसी राजनीतिक पार्टी में शामिल होने का आशय रखता हो, अपने स्थान से त्यागपत्र देना चाहिए और उस पार्टी के टिकट पर जिसमें वह शामिल होने का आशय रखता है, पुनः निर्वाचन लड़ना चाहिए।

इस मंत्रालय को कोई अन्य सुझाव प्राप्त नहीं हुआ है।

(ग) सरकार ने इस मामले में कोई विनिश्चय नहीं किया है।

"GHARAO" AND "BANDHS"

- \*50. SHRI SAMAR GUHA :  
SHRI JAGANNATH RAO JOSHI :  
SHRI N. S. SHARMA :  
SHRI SHARDA NAND :  
SHRIMATI TARKESHWARI  
SINHA :  
SHRI O. P. TYAGI :  
SHRI SITARAM KESRI :  
SHRI N. K. SANGHI :  
SHRI PREM CHAND VERMA :  
SHRI D. N. PATODIA :  
SHRI S. C. SAMANTA :  
SHRI R. R. SINGH DEO :  
SHRI J. K. MONDAL :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware that due to strikes, 'Gharao's' and 'Bandhs', the industrial production and expansion of industries have come to a standstill and a sense of insecurity is prevailing in the industrial sector in West Bengal;

(b) whether Government have made an analysis thereof;

(c) if so, the details of the findings; and

(d) the steps taken in the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) and (b). It would not be correct to say that industrial production has come to a standstill. Though no detail data has been collected through a systematic study and survey, yet there is no doubt that there has been a set back in industrial production. Complaints have been made by employers that there is a sense of insecurity among the management in the industrial establishments.

(c) and (d). The subject was discussed by the Standing Labour Committee at its meeting held in May 1967. The Committee passed a resolution condemning 'Gharao' as threatening the very basis of orderly labour-management relations as built up in the country through tripartite discussion and consultation. The Government have also impressed on employers the need for discharging all their obligations to workers under the various laws as well as bipartite and tripartite agreements.

TELECOMMUNICATION LINKS WITH PAKISTAN

- \*51. SHRI ISHAQ SAMBHALI :  
SHRI Y. A. PRASAD :  
SHRI BEDABRATA BARUA :  
SHRI D. N. DEB :  
SHRI SHIVA CHANDRA JHA :  
SHRI ONKAR LAL BERWA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a team of Posts and Telegraphs officials from India visited Pakistan recently to discuss restoration of telecommunication links between the two countries suspended during the Indo-Pakistan conflict; and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) Majority of the telephone trunk circuits working between India and Pakistan were restored in February, 1966. An Agreement was arrived at with Pakistan to restore trunk telephone circuits on the remaining routes and telegraph circuits on all the routes.